GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 3133 ANSWERED ON 20.03.2023

Rise in Fees of IIM-A

3133. SHRI MANISH TEWARI:

Will the Minister of Education be pleased to state:

(a) whether the fees in Indian Institute of Management-Ahmedabad (IIM-A) has risen five hundred seventy five per cent in fifteen years (from 2007) while the inflation index growth for the same period has only increased one hundred forty six per cent, if so, the details thereof;

(b) whether IIM-A invested Rs. 1345 crores in Government securities, term deposits, etc. in 2001;

(c) if so, whether the said investments increased by 136 crores in one year alone implying that the tuition fees of Rs. 105 crores were collected to be banked;

(d) if so, the details thereof;

(e) whether IIM-A will generate a surplus in excess of 75 crores every year while the academic fees is 105 crores;

(f) if so, whether the yearly increase in fees reflect lethargy of the board that refuses to challenge a yearly norm nor understands the Raison d'etre of public institution; and

(g) if so, the details thereof?

A N S W E R MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a): As per information provided by the Indian Institute of Management, Ahmedabad (IIM-A), total tuition fee in financial year 2006-07 was Rs. 17.00 crore for 326 students of PGP & PGPX programmes. This was Rs. 105 crore for 590 students of PGP & PGPX programmes in 2020-21.

(b) & (c): Cumulative investment of the Institute is built over years and as reported by IIM-A, cumulative investment was Rs.1345 crore as on 31.03.2021. The investment increased by Rs.136 crore from financial year 2019-20 to 2020-21. These corpus are inter alia, used towards construction/ upgradation/ maintenance of the main campus, which is more than 60 years old.

(d) Tuition fee of Rs. 105 crore is one of the receipts. The other receipts were through Executive Education programmes, consulting fees, etc.

(e), (f) & (g): As reported by the institute, the surplus generated by IIM-A in the years 2020-21 and 2021-22 were Rs. 51 Crore and Rs. 47 Crore respectively. The IIM-A is governed under the Indian Institutes of Management Act, 2017. The Board of Governors (BoG) of the Institute decides fees to be charged for courses of study. Further, the Institute maintains proper accounts of income & expenditure, internal audit reports including statement specifying investments and other relevant records, accounts audited by the CAG and Annual Accounts of the Institute along with audit report are laid before the Houses of Parliament.
